

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 383
TO BE ANSWERED ON 25.07.2024

Implementation of Green Credit Programme

383. SHRI SANT BALBIR SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details and status of the implementation of India's Green Credit Programme in the State of Punjab;
- (b) whether Government has introduced any programmes to increase awareness regarding the Green Credit initiative to facilitate the various stakeholders; and
- (c) if, so the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a). The Central Government has notified Green Credit Rules, 2023 on 12th October 2023 under the Environment Protection Act, 1986 to encourage voluntary environmental positive actions resulting in issuance of Green Credits. To begin with, voluntary tree plantation/eco-restoration is envisaged on degraded land under the control and management of Forest Departments. The Ministry published notification for 'Methodology for calculation of green credit in respect of tree plantation' on 22nd February 2024.

Green Credit Programme (GCP) Portal (<https://moefcc-gcp.in/>) has been developed to enable registration of Forest Department/plantation land blocks/entity, selection of land parcels by entity, demand note generation, payment by entity, issuance of green credits and monitoring.

As on date, the State of Punjab has not uploaded any land parcels for making them available for undertaking tree plantation/eco-restoration under the Green Credit Programme.

(b) & (c). Presently, the stakeholders of tree plantation/eco-restoration activity under the Green Credit Programme have been apprised through meetings, consultations and correspondences. GCP portal has also been developed and is in the public domain. (<https://www.moefcc-gcp.in>)
